

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

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PUBLIC NOTICE NO. 51 /RE-98/1997-2002

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NEW DELHI DATED THE 26 OCTOBER, 1998.

S.O.(E) Attention is invited to Schedule 2 App. 1 of the book Titled "ITC(HS) Classifications of Export and Import items 1997-2002" specifying the terms and conditions for export of items indicated therein.

2. In exercise of the powers conferred under Section 5 of the Foreign Trade Development and Regulation Act, 1992, (No. 22 of 1992) read with Paragraph 4.11 of the Export and Import Policy, 1997-2002, the Central Govt. hereby makes the following amendments in Schedule 2 Appen. 1 of the book titled "ITC(HS) Classifications of Export and Import items 1997-2002 " :-
3. The condition No. (iii) against entry at S. No. 6 relating to Cotton Yarn shall be deleted.
4. This issues in the Public interest.

(N. L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned

By order etc.

(P. C. TRIPATHI)

**JT. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE**

(Issued from F.No. 01/91/162/00431/AM99)